

By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/ 7157 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri V. K. Chandak
District & Sessions Judge,
Jorhat.

Dated Guwahati the 12th December, 2018.


Sub: **Restricted holiday along with head quarter leave permission**

Ref:- Your letter No. JJA/9475/2018, dtd. 07.12.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for 1(one) day Restricted holiday on 10.12.2018 (on account of Martyr's day), along with headquarter leave permission from 08.12.2018 (after completion of Lok adalat) till the morning of 11.12.2018, has been ~~granted/rejected~~.

Yours faithfully,

 12.12.18

JT. REGISTRAR (VIGILANCE)

Ran